[English]

Procurement of Drugs by Government Hospitals

6509. DR. BHAGWANDASS RATHOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

- (a) whether Government hospitals are procuring their requirement of drugs and medicines from Medical Stores Depots under Medical Stores Organisation;
- (b) whether the Medical Stores Organisation directs these hospitals to select their requirement of drugs from their V.M.S. List only and other non-listed items are not procured and supplied to them;
- (c) whether these Government hospitals are forced not to send their actually required drugs and medicines as per their pharmacopeias which are made senior doctors of these hospitals;
- (d) whether the Medical Stores Deports directs these hospitals to substitute the actually prescribed drugs by the items supplied by them even if the ingredients and composition of such drugs are different?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) The Government Hospitals are sending their indents to Medical Stores Depot for drugs and other material whose annual cost in each case is more than Rs. 10,000/- but less than Rs. 1 lac.

- (b) There is no direction from Medical Stores Deports to hospitals to select their requirement of drugs from their V.M.S. list only but nonlisted items are generally not procured and supplied by them
 - (c) No. Sir. Medicines which are not

supplied by the Medical Stores Depots, are procured through other sources like D.G.S. and D, Super Bazar etc. to meet requirements.

(d) No. Sir.

Purchase of Lithotripter by L.N.J.P. Hospital

6510. DR. BHAGWANDASS RATHOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

- (a) whether L.N.J.P. Hospital has purchased Lithotripter; and
- (b) if so, the details of the price and the details of the supplier etc?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir.

(b) The equipment has been purchased from M/s Siemens Ltd., New Delhi through Directorate General of Supply and Disposal at a cost of Rs. 2,36,05,748/-.

US Technology for Food Processing Industries

- 6511. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) whether US Government has offered its technology and expertise in the field of food processing industries;
- (b) whether any agreement has been entered into with the U.S. Government;
 - (c) if so, the details thereof, and
 - (d) to what extent the new technology is

likely to improve the indigenous food processing industries?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) and (b) The Ministry of Food Processing Industries have not received any specific offer from US Government for transfer of technology and expertise in the field of food processing industries, nor has any agreement being entered into with that Government in this regard

(c) and (d) Do not arise

Liberal Import Policy for Textile Machinery

6512 SHRI PRAKASH KOKO BRAHMBHATT SHRINJ RATHVA

Will the Minister of TEXTILES be pleased to state

- (a) whether the Textile Export Promotion Council has urged liberal import policy for allowing textile units to import machinery as zero or very concessional rates of duty, and
- (b) If so, the reaction of Government thereto?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) Yes Sir

(b) In the import policy announced for the period 1990-1993 Capital Goods upto Rs 10 crores have been permitted to be imported at concessional duty of 25% against export obligation to the extent of three times the value of the imported machinery within a period of four years, over and above the average level of exports made in the preceding three licensing years.

Construction of Dam in Gujarat

- 6513 SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of WATER RESOURCES be pleased to state
- (a) whether Union Government had been requested to take up the scheme for sweet water storage across Gulf of Camby in Gujarat with Dutch Government or World Bank,
- (b) if so, the progress made in this regard so far,
- (c) whether Union Government propose to provide any financial assistance for this purpose
 - (d) if so, the details thereof, and
- (e) the time by which the scheme is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF WATERRESOURCES (SHRI MANUBHAI KOTADIA) (a) and (b) No, Sir However the Government of Gujarat have proposed to take up with Dutch assistance a feasibility study for multipurpose development of Gulf of Cambay to secure fresh water storage, tidal power generation, land reclamation, navigation, irrigation and fisheries development

- (c) and (d) There is no proposal to provide Central financial assistance for the purpose
- (e) Implementation of the project can be considered only after its feasibility is established through studies